

DIVISION BENCH
COURT - I

O-210

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A.(CAA)/89(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	KALPTARU JEWELS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Ms. Aditi Jhunjhunwala, PCS.

] For Applicants
ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **21.08.2024**.

Satyajit Roy
Court Officer